GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENRGY **RAJYA SABHA UNSTARRED QUESTION NO. 136** TO BE ANSWERED ON 11.12.2018

SOLAR POWER PRODUCTION IN KARNATAKA

136. PROF. M.V. RAJEEV GOWDA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the number of roof-top solar panel installation undertaken by the Ministry across India, Statewise and district-wise;

(b) a list of current beneficiaries of power produced by solar and wind power plants set up by Government in the State of Karnataka; and

(c) the consumer segments in the State of Karnataka that are running on coal powered electricity, solar and wind powered electricity, hydro powered electricity and the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R. K. SINGH)

(a) Under the present rooftop solar scheme, which was approved by the Government in December 2015, an aggregated capacity of 2100 MW was targeted to be achieved in residential, institutional, social and Government sector through central financial assistance by the year 2019-20. As on 30.11.2018 an aggregated capacity of 2081.76 MW has been sanctioned to different State Nodal Agencies and PSUs, which is under implementation. Since the Scheme is demand driven, the capacity installed in a district will depend upon the demand and sanction capacity available. State-wise capacity sanctioned to SNAs and capacity sanctioned to PSUs is given in **Annexure.**

(b) The power produced by solar and wind power plants set up by the Government in the State of Karnataka is fed in to the electricity grid and is utilised by all electricity consumers of the State

(c) The electricity generated by the power producers from both conventional & renewable energy sources in the State of Karnataka is fed in to the electricity grid and is utilised by all electricity consumers of the State.

Annexure referred in reply to part (a) of the Rajya Sabha Unstarred Question No. 136 for reply on 11/12/2018

State-wise Rooftop Solar capacity sanctioned by MNRE under Rooftop Solar Scheme

S. No.	State	Capacity Sanctioned as on 30.11.2018 (MW)
1.	Andhra Pradesh	64.39
2.	Bihar	50.21
3.	Chhattisgarh	13.70
4.	Jharkhand	35.57
5.	Madhya Pradesh	37.02
6.	Maharashtra	120.27
7.	Odisha	4.03
8.	Telangana	53.11
9.	Uttar Pradesh	42.00
10.	West Bengal	48.93
11.	Assam	24.00
12.	Delhi	90.00
13.	Gujarat	282.75
14.	Haryana	44.50
15.	Jammu & Kashmir	66.09
16.	Kerala	38.28
17.	Karnataka	0.94
18.	Puducherry	7.02
19.	Punjab	20.68
20.	Rajasthan	40.00
21.	Tamilnadu	76.50
22.	Uttarakhand	46.77
23.	Chandigarh	28.35
24.	Himachal Pradesh	15.25
25.	Manipur	6.215
26.	Andaman & Nicobar Islands	3.00
27.	Lakshadweep	1.00
28.	Tripura	0.50
29.	Mizoram	6.86
30.	Arunachal Pradesh	10.00
31.	Goa	1.00
	Sub-total (States)	1278.91
	Other Govt. Departments/PSUs	802.85
	Total	2081.76